

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-83/1994(Pt.)/3433/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Geeta Baishya Changkakati,
Presiding officer,
Labour Court, Guwahati.

Dated Guwahati the 13th August, 2021.

Sub: **Charge.**

Ref:- Letter No. **NO.HC.VII-83/1994(Pt.)/3252/A** dated the 9th August, 2021.

Madam,

With reference to the above, I am directed to inform you that the District and Sessions Judge, Kamrup(M), has been allowed to remain in charge of Labour Court, Guwahati on 12.08.2021, retrospectively, to deal with matters of that day.

Yours faithfully,


sd/-

3435 **JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-83/1994(Pt.)/3434- /A, dated 13.8.2021

Copy to:

1. The District and Sessions Judge, Kamrup(M), Guwahati.
2. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
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